

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 121 of 1996
O.A. 261 of 1996

Date of Order : 19.7.1996

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

M.A. 121 of 1996 / T.A. DEY & ORS.

Vs.

UNION OF INDIA & ORS.

1. Mr. Senit Ghosh appears for the applicants in the M.A., Pr. I. N. Bando-
pacharya for the applicants in the O.A., and Mr. P. Chatterjee for
the respondents.

2. Hearing the ld. counsel for the parties it is ordered that the
O.A. be listed for hearing regarding admission on 15.8.1996 as
passed over earlier. Reply be filed by the respondents in the O.A.
at least a week before the date fixed.

3. Hearing the ld. counsel for the applicants in the M.A. and the
O.A., we modify the interim order dated 25.2.1996 to the effect that
appointment of private respondent no. 3, if made, shall abide by the
result of the O.A.

4. M.A. 121 of 1996 is accordingly disposed of.

5. A plain copy of this order be issued to the ld. counsel for the
parties concerned.

(M.S. Mukherjee)
Administrative Member

(A.K. Chatterjee)
Vice-Chairman